

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/86 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Bablu Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the ¹⁴ January, 2025.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ/WKA/2024/CL-SL/3/142-144 dtd. 19.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation from 22.12.2024 to 31.12.2024, along with station leave permission from the evening of 21.12.2024 till the morning of 02.01.2025.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/ 87-88 /A dated, 06-01-2025

Copy to :

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

